



File No. 10/03/2020-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली/New Delhi- 110003
दिनांक/ Dated 6th March 2020

ORDER

The following matters were pending before earlier roster (Division bench comprising of Ms. Ina Malhotra, Member (Judicial) and Shri S.K. Mohapatra Member (Technical) of New Delhi Bench.

S. No	C.P. No.	Section	Name of the Case	Remarks
1.	CP. No. 128/2010	397/398	Shri S.P. Gupta Vs. M/s Intravest India Ltd.	
2.	CP. No. 100/2014	397/398	Shri S.P. Gupta Vs. M/s Packwell Manufacturing (Delhi) Pvt. Ltd.	
3.	52/ND/2016	397/398	Shri Pankaj Arora & ors. Vs. M/s International Institute of Financial Markets Limited & ors.	
4.	IB-527 (ND) /2017	U/s 9 of IBC, 2016	Impressions Services Pvt Ltd. Vs. Picadily Hotels Pvt Ltd	
5.	C.P. No. 115(ND)2013	397/398	Shri Ghanshyam Tiwari V/s Absolute Management Solutions Pvt Ltd.	

- Ms. Ina Malhotra, Member (Judicial) and Shri S.K. Mohapatra Member (Technical) have demitted office therefore as per Rule 152 (4) of NCLT Rule, 2016 aforementioned matters stand released and shall be listed before court no. II (Shri Ch. Mohd. Sharief Tariq, Member (Judicial) and Shri L.N. Gupta, Member (Technical)).
- This issues with the approval of Hon'ble President, NCLT.


(Shiv Ram Bairwa)
Registrar, NCLT

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- P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
- Hon'ble Members, National Company Law Tribunal.
- Officers of National Company Law Tribunal, New Delhi.
- NCLT web site/ Notice Board.